

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1440**

TO BE ANSWERED ON THE 28TH JULY, 2026/ SHRAVANA 6, 1948 (SAKA)

NATIONAL DRUG CONTROL VISION

**1440. SHRI TAPIR GAO:
SMT. BIJULI KALITA MEDHI:
DR. C M RAMESH:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the current status of implementation of the National Drug Control Vision (2026–2029), including its key focus areas;**
- (b) the details of action plan that have been prepared under the Vision, State-wise including Assam and Andhra Pradesh;**
- (c) whether the Government has undertaken any capacity-building or awareness programmes under the National Drug Control Vision have been conducted in schools, colleges and universities in the country;**
- (d) if so, the details thereof, State-wise including Andhra Pradesh and also district-wise details of Andhra Pradesh including Anakapalli; and**
- (e) the number of students, teachers and law enforcement personnel trained?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a) To address the challenge of illicit drug trafficking & abuse of drugs, Vision Document on Narcotics Control (2026-2029) has been released on 26.06.2026. The Vision Document is to be implemented by the concerned Central Ministries/ Departments/ agencies and the State Governments/UTs as**

per the action points and timelines specifically mentioned for each Central Ministry/ Department/ Agency. The four key focus areas outlined in the Vision Document are as under: -

(i) Enforcement (Intelligence & Operations)

(ii) Precursors & Synthetic Drugs Control

(iii) Demand & Harm Reduction

(iv) Capacity Building & Coordination

(b) Specific actionable points for the States/UTs including State of Assam and Andhra Pradesh along with the timelines have been detailed in the Vision Document. It is further envisaged that States and Districts would prepare their vision for 3 years Road Map to control drugs in consonance with the National Road Map outlined in the Vision Document.

(c) & (d) The Vision Document on Narcotics Control (2026–2029) envisages a comprehensive framework for capacity building, awareness and preventive interventions. It focuses on strengthening the institutional capacity of States, Anti-Narcotics Task Force (ANTFs), forensic laboratories and NCB, enhancing inter-agency coordination through the Narco-Coordination Centre (NCORD) mechanism. Further, under Demand and Harm Reduction, the Vision Document seeks to strengthen the Nasha Mukh Bharat Abhiyaan (NMBA)

through large-scale awareness and preventive initiatives in educational institutions and communities, including awareness campaigns, training of teachers, counsellors and healthcare professionals, promotion of drug-free campuses, consent based screening as part of student welfare programme, establishment of Anti-Drug Committees, appointment of anti-drug officers and institutional mechanisms for early identification, counselling and referral of students, through various Ministries in the Government.

(e) The Vision Document envisages training of law enforcement officers, forensic experts, healthcare professionals, teachers, sensitization of students and judicial officers on drug abuse prevention.
